

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/2001/69/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dipak Thakuria,  
Special Judge, Assam,  
Guwahati.

Dated the 3<sup>rd</sup> January, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. SPL/2 dtd. 02.01.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the morning of 06.01.2023 till the evening of 09.01.2023**, has been granted. The District and Sessions Judge, Kamrup(M), Guwahati and in her absence the next senior most Judicial Officer would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-58/2001/70-71/A, dated , 03-01-2023**  
Copy to:

1. The District and Sessions Judge, Kamrup(M), Guwahati.
2.  The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**